

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 17028-JK (LD) of 2023

DATED:- 14- 12 - 2023

Sanction is hereby accorded to the appointment of. Shri Shalinder Singh - JKPS, Sr. Superintendent of Police Economic Offence Wing, Crime Branch, Jammu as Officer In charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 14.12.2023

No:- LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
14.12.23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 17028-JK(LD) of 2023 dated 14.12.2023

S. No.	Title of the case
1	CRM(M) No. 1009/2023 titled Manish and Anr Vs UT of J&K
2	CRM(M) No. 1021/2023 titled Rajesh Kumar Sharma Vs UT of J&K and Ors.

A handwritten signature in black ink, appearing to be 'Neyaz', is written below the table. The signature is stylized and includes a horizontal line underneath the main text.